

(b) whether it is also a fact that these small tea growers have applied for licence to export tea;

(c) whether Government has taken initiatives to motivate small tea growers to work as collectives, by forming producer societies or Self Help Groups for sustainable green tea leaf trade business; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) and (b) Small tea growers in West Bengal and Kerala have shown their interest to export their produce to foreign countries on their own. So far four applications have been received in the Tea Board for issue of export license from organizations promoted by small tea growers and one registered small tea grower has been issued tea export licence.

(c) and (d) In order to motivate small tea growers to work as collectives by formation of Self Help Groups (SHGs), financial assistance is provided under the Small Growers component of the "Tea Development and Promotion Scheme" being implemented by the Tea Board. The Self-Help Groups are encouraged to supply green leaf directly to the factory for better price realization. So far, 332 SHGs of small tea growers have been formed. Further, in order to encourage the small tea growers to have their own tea manufacturing factories and get better price for their produce, the Tea (Marketing) Control Order, 2003 has been amended and mini tea processing factories have been exempted from obtaining any registration/no objection certificate.

#### **Fall in IIP post demonetisation**

648. SHRI KAPIL SIBAL: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether there has been a fall in Index of Industrial Production (IIP) post demonetisation, if so, the details thereof;

(b) whether the Ministry anticipates other reasons for fall in IIP, if so, the details thereof; and

(c) whether Government has plans to control the fall in IIP, if so, the details thereof, if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) and (b) Industrial performance measured in terms of Index of Industrial Production (IIP) reflects movements in production of manufacturing, mining and electricity over base of 2004-05. Post demonetisation, IIP

data is available only for the month of November, 2016. The IIP increased by 5.7% for the month of November 2016 over November, 2015.

(c) Government has been taking steps to boost industrial production and growth. These, *inter alia*, include 'Make in India' initiative under which thrust sectors have been identified to provide a push to manufacturing in India, 'Startup India' initiative and 'Ease of Doing Business'. Steps taken to improve ease of doing business include simplification and rationalisation of existing rules and introduction of information technology, setting up of an Investor Facilitation Cell, launch of e-biz Portal and liberalising Policy for industrial license for defence industries. Foreign Direct Investment (FDI) policy and procedures have been simplified and liberalised progressively. Government has taken up a programme of building a pentagon of industrial corridors across the country with an objective to provide developed land and quality infrastructure for development of industrial townships.

#### **Decline in FDI**

649. SHRI KAPIL SIBAL: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that there has been a decline in FDI in November and December, 2016, if so, the reasons therefor;

(b) the country-wise/sector-wise/State-wise/month-wise details of FDIs which have been invested in the year 2016;

(c) whether the Ministry is conducting a study on the effects of demonetization on the industry, if so, the reasons therefor; and

(d) whether it is a fact that there has been a downfall in the manufacturing sector, if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) Presently the information on FDI inflow is available upto November, 2016. It has increased by 48% during the month of November, 2016 (US\$ 6.07 billion) in comparison to November, 2015 (US\$ 4.10 billion).

(b) Month-wise details of FDI inflow for the year 2016 (upto November, 2016) are given in Statement-I (*See* below). The Country-wise and Sector-wise information on FDI is available only for equity inflows and relevant details are given in Statement-II and Statement-III respectively (*See* below). FDI data is not maintained State-wise, but RBI regional office-wise. FDI equity inflows recorded for a particular regional